

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

117(ND)/2016

IN THE MATTER OF:

Mrs. Harjeet Kaur & Ors.

.....Petitioner

v.

M/s. Freshtech Hospitality Pvt. Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 241/242, 244 & 59

Order delivered on 12.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) : Ms. Deepa Trigunayat & Mr. Abhishek Malhotra, Advocates

For the Respondent(s) :

ORDER

On the request made by the learned counsel for the respondent, hearing is deferred to 14.09.2017.

—Sd—

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

—Sd—

(DEEPA KRISHAN)
(MEMBER TECHNICAL)

12.09.2017

VINEET